

**GOVERNMENT OF INDIA
OVERSEAS INDIAN AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1388
ANSWERED ON:29.07.2015
Welfare of PIOs and NRIs
Rajoria Dr. Manoj

Will the Minister of OVERSEAS INDIAN AFFAIRS be pleased to state:

- (a) whether the Overseas Indian Facilitation Centres (OIFC) have given recommendation to the Government for welfare of the Persons of Indian Origin (PIO) and Non-Resident Indians (NRIs);
- (b) if so, the details thereof;
- (c) whether the Government has agreed on these recommendations;
- (d) if so, the details thereof; and
- (e) the main recommendations on which Government is working upon and whether young diaspora is in the focus of Government programme?

Answer

MINISTER OF OVERSEAS INDIAN AFFAIRS
SMT. SUSHMA SWARAJ

(a) Overseas Indian Facilitation Center (OIFC) was established by this Ministry in 2007 in partnership with Confederation of Indian Industry (CII) to strengthen and promote economic engagement of Overseas Indians with India. OIFC has not given any recommendation to the Government about the welfare of the Persons of Indian Origin and Non-Resident Indians.

(b), (c) and (d) Does not arise.

(e) OIFC is working towards proactive and sustained economic engagement of the overseas Indian, including the young Diaspora.